(a) whether the Tamil Nadu Government have asked the Centre to convert certain metre gauge lines into broad gauge lines;

(b) if so, how many such proposals have been made;

(c) whether earlier also the State Government had asked for these conversions but due to the non-availability of fund these were not considered; and

(d) if so, whether Central Government now propose to accede to the request of Tamil Nadu Government ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) to (d) A statement is attached

Statement

The proposals for gauge conversion of lines in the Fourth Five Year Plan as suggested by the Tamil Nadu Government and the position regarding them is as under .

Name of Line	*Position*
1. Salem to Dindigul *via* Karur new line and conversion of the line from Dindigul to Tuticorin *via* Madurai	Surveys for a new Broad Gauge line from Karur to Madurai *via* Dindigul and conversion from Metre Gauge to Broad Gauge between Madurai and Tuticorin have been completed and the reports are under the examination of the Railway Board. A decision regarding this project will be taken after this examination is completed.
2. Conversion of Tiruchirapalli Villupuram chord line to B. G , laying of an additional B. G. line Villupuram to Chingleput and conversion of Arkonam-Chingleput line to B G	*Prima facie* there appear to be no prospects for this project from the traffic point of view.

विधि पुस्तकों का हिन्दी मे अनुवाद

5532. श्री भागीरथ भंवर : क्या विधि और न्याय मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका मन्त्रालय विधि पुस्तको के हिन्दी अनुवादो की व्यापक योजना बना रहा है,

(ख) इस योजना के अन्तर्गत अनुवाद कराई जाने वाली पुस्तको के नाम क्या हैं तथा अनुवाद कार्य कब तक पूरा हो जाएगा और

(ग) इस कार्य के लिए अनुवादको का चयन करने और उनको दिए जाने वाला पारिश्रमिक निर्धारित करने के लिए क्या मापदण्ड अपनाया गया है ?

विधि और न्याय मंत्रालय में राज्य मंत्री (श्री नीतिराज सिंह चौधरी) : (क) जी हां ।

हिन्दी मे प्रमाणिक विधि पुस्तके प्रकाशित करने के लिए बनाई गई स्कीम की मुख्य बात ऐसी विधि पुस्तकों के हिन्दी अनुवाद के बारे में है जो संबंधित विषयों की बाबत महत्वपूर्ण ग्रन्थ हो गई हैं ।

(ख) ऐसे अनुवाद के लिए छांटी गई 59 पुस्तकों के नामों की एक सूची सभा पटल पर रख दी गयी है। [ग्रन्थालय में रखा गया। देखिए संख्या LT 1990/72] प्रत्येक पुस्तक का अनुवाद पूरा करने में कितना समय लगेगा यह बात काम लेने के लिए, उपयुक्त व्यक्तियों के मिलने, पुस्तक के आकार और उसके विषय की गम्भीरता तथा संबंधित अनुवादक द्वारा अपेक्षित समय पर निर्भर करती है।

(ग) अनुवाद का काम स्कीम के प्रभावपूर्ण परिपालन के लिए सरकार को सलाह देने के वास्ते बनाई गई मूल्यांकन समिति की सिफारिशों के आधार पर चुने गए व्यक्तियों को सौंपा जाएगा। ऐसे व्यक्तियों को जिनके पास अच्छी विधि की उपाधि हो, जो हिन्दी भाषा में तथा संबंधित पुस्तक के विषय में प्रवीण हों और जिनको विधि साहित्य का हिन्दी में अनुवाद करने का पर्याप्त अनुभव हो, इस काम के लिए पात्र समझा जायेगा। और उन पर विचार किया जाएगा। ऐसे प्रत्येक व्यक्ति से जो किसी पुस्तक का अनुवाद करने के लिए चुना जाता है और अनुवाद करने के लिए राजी है, अपेक्षित होगा कि इस प्रयोजन के लिए सरकार के साथ एक करार करे। पुस्तक के अनुवाद के लिए पारिश्रमिक रायल आक्टेवो आकार के प्रत्येक मुद्रित पृष्ठ के लिए दस रुपये की दर पर दिया जाएगा। किन्तु यह प्रति पुस्तक अधिक से अधिक 5000 रुपये या 5000 रुपये से अनाधिक और 2000 रुपये से अन्यून की एक मुक्त राशि के बराबर होगा जो बात पुस्तक के आकार और विषय की गम्भीरता पर निर्भर करेगी।

Short-Fall in exports since U.N.C.T A D held in New Delhi

5533 SHRI ANADI CHARAN DAS Will the Minister of FOREIGN TRADE be pleased to state

(a) whether the progress of India's foreign trade since the New Delhi U N. C. T A D has been disappointing and export earnings have registered big shortfalls

(b) whether export of commodities to various foreign countries are subject to import duties, quota restrictions etc and

(c) the steps proposed to be taken to have these restrictions removed ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A C. GEORGE) (a) No Sir, There has been no shortfall in our exports since the New Delhi UNCTAD. The following figures would indicate that there has been a continuous upward trend in our exports

Year	(Rs crores) Exports
1967 68	1198 69
1968 69	1357 87
1969 70	1413 28
1970-71	1535 16

(b) and (c) Yes Sir, a number of commodities of export interest to the developing countries are subject to tariff and non-tariff barriers in the markets of developed countries, and concerted efforts are being made in the forums of UNCTAD and GATT for removal of those restrictions The adoption of the scheme of Generalised Preferences which has enabled a large number of manufactures and semi-manufactures of developing countries to gain preferential access to the markets of developed countries, is a positive outcome of these efforts.